

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-04-2024 AT 10:30 AM**

CP(IB) No. 133/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Elite Engineering &
Construction Private Limited

...Operational Creditor

AND

M/s. Trishala Infrastructure Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr VVSN Raju along with the counsel on record Smt JVL Bharati, for Operational Creditor present physically.

No representation for the Corporate Debtor.

Heard the learned counsel for Corporate Debtor. **For orders on 12.06.2024,** meanwhile both sides are at liberty to file written submissions within one week.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)